

(Rs. crores)

Union Excise duties (excluding cesses on Coal and Coke, Salt, Rubber, Iron ore and Lime-stone and Dolomite)	6567.11
Customs duties (including Cesses)	3955.87
<b>TOTAL</b>	<b>10522.98</b>

**Pension to Shri V. P. Malhotra, ex-Chief Cashier, State Bank of India**

2406. SHRI HARISHANKAR BHABHRA;  
SHRI LAKHAN SINGH;  
SHRI ASHWANI KUMAR;  
SHRI INDRADEEP SINHA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that on the 5th January, 1983 a meeting of the Executive Committee of the Board of Directors of the State Bank of India was held to sanction pension, with retrospective effect to Shri V. P. Malhotra, ex-Chief Cashier of the State Bank of India, Parliament Street Branch, New Delhi; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) State Bank of India has reported that

no such proposal came up before the Executive Committee of its Central Board of Directors at its meeting held on 5th January, 1983.

(b) Does not arise.

**Performance of Indian Airlines and Air-India**

2407. SHRI HARISHANKAR BHABHRA:  
SHRI LAKHAN SINGH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the comparative performance of Indian Airlines and Air-India with regard to punctuality during the last three years and in the current year?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): The comparative performance with regard to punctuality of Indian Airlines and Air-India during the last three years up to December, 1982 is as under:—

Year	Percentage of Punctuality	
	Indian Airlines*	Air-India
Jan' 80 to Dec.' 80	94.79	82.46
Jan' 81 to Dec.' 81	95.24	87.39
Jan' 82 to Dec.' 82	94.97	88.92

\*In the case of Indian Airlines these figures do not include consequential delays.